

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:417
ANSWERED ON:22.02.2006
NATIONAL YOUTH POLICY
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government is contemplating to formulate a National Youth Policy; and
- (b) if so, the details thereof?

Answer

THE MINISTER OF PANCHAYATI RAJ AND YOUTH AFFAIRS & SPORTS (SHRI MANI SHANKAR AIYAR)

(a) The National Youth Policy 2003 was laid on the table in both Houses of Parliament during the month of December, 2003. There is no proposal at present to formulate another policy.

(b) The National Youth Policy 2003 reiterates the commitment of the nation to the composite and all round development of youth and to establish an all India perspective to fulfill their legitimate aspirations.

The policy defines youth as persons in the age group of 13 to 35 years. Youth belonging to the age group 13 to 19 years are regarded as a separate constituency.

The thrust areas of the policy includes Youth Empowerment, Gender Justice, Inter-Sectoral Approach and Information & Research Network

The policy accords priority to rural and tribal youth, out-of-school youth, adolescents, particularly female adolescents, youth with disabilities and youth under specially difficult circumstances like victims of trafficking, orphans and street children.